

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 630**  
TO BE ANSWERED ON 07.02.2024

**NIRBHAYA FUND**

630. SMT. SULATA DEO:

Will the Minister of Women and Child Development be pleased to state:

- (a) the amount of funds released to the State of Odisha under the Nirbhaya Fund;
- (b) whether there is a plan to expand the Safe City project to encompass Puri among its designated cities; and
- (c) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The Ministry of Home Affairs (MHA) has released an amount of Rs. 44.29 Crores to the State of Odisha for implementation of various projects under Nirbhaya Fund such as Emergency Response Support System (ERSS), Women Help Desk (WHDs) in police stations, Anti Human Trafficking Units (AHTUs), Setting up/ Strengthening State Forensic Science Laboratory (SFSL), Cyber Crime Prevention against Women and Children (CCPWC). Further, Ministry of Women and Child Development has released an amount of Rs. 49.34 Crores to the State for Setting up and running of One Stop Centers (OSCs) and Women Helpline. Ministry of Road Transport & Highways has released an amount of Rs. 4.19 Crores to the State for implementation of Vehicle Tracking Platform (VTP) project.

(b) & (c): MHA has informed that Phase-I implementation of on-going Safe Cities Project for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai are at its advanced stage. An extension has been approved for the Safe City projects till 31<sup>st</sup> Dec,2024 to complete the on-going projects. There is no proposal for extension of Safe City project as of now.

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